



2026:AHC:30186

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2060 of 2026

Vinesh Kumar

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kailash Prakash Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Kailash Prakash Pandey, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 11, 2026

N.S.Rathour

(Vikas Budhwar,J.)